

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s).357-359/2021

(Arising out of impugned final judgment and order dated 26-02-2020 in CRLA No.1101/2011 26-02-2020 in CRLA No. 1100/2011 26-02-2020 in CRLA No.1099/2011 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

CHANDRESH YADAV & ORS.

Respondent(s)

(IA No.33994/2021 - EXEMPTION FROM FILING O.T., IA No.4393/2021 - EXEMPTION FROM FILING O.T., IA No.33992/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 06-12-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Ms. Srishti Singh, AOR

For Respondent(s) Mr. Shankar Divate, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after six weeks on a non-miscellaneous day.

(ARJUN BISHT)
COURT MASTER (SH)

(PRADEEP KUMAR)
BRANCH OFFICER